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SLP(Crl.)No. 3085 OF 2003
ITEM No.44

Court No. 4

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3085/2003
(From the judgement and order dated 13/02/2003 in CRLP 636/03
of The HIGH COURT OF KARNATAKA AT BANGALORE)

STATE OF KARNATAKA

Petitioner (s)

VERSUS

PRAVEEN BAI THOGADIA

Respondent (s)

(With Office Report)

Date : 08/12/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr. Sanjay R. Hegde,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Issue fresh notice to the unserved respondents.

Dasti service, in addition, is also permitted.

Call after six weeks.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master